

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 3941/2023

(Arising out of impugned final judgment and order dated 29-08-2022 in WC No. 49873/2003 passed by the High Court Of Judicature At Allahabad)

KRISHNA LAL DIXIT

Petitioner(s)

VERSUS

ZILA PANCHAYAT AURRAIYA & ANR.

Respondent(s)

(IA No. 28001/2023 - EXEMPTION FROM FILING O.T.)

Date : 13-02-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH

HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Petitioner(s) Mr. Uday Prakash, Adv.
Mr. P K Sharma, Adv.
Mr. Sujit Jha, Adv.
Ms. Harshita, Adv.
Mr. Yogendra Singh, Adv.
Mr. Anil Devlal, Adv.
Mr. Ramjee Pandey, AOR

For Respondent(s) Mr. Arvind Gupta, AOR
Ms. Seema Patnaha, Adv.

UPON hearing the counsel the Court made the following
O R D E R

A request is made on behalf of the respondents for grant of further three weeks' time to make alternative arrangement.

As prayed, list the matter after three weeks.

(NEETU KHAJURIA)
ASTT. REGISTRAR-cum-PS

(BEENA JOLLY)
COURT MASTER

